

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3425
ANSWERED ON:24.03.2005
FUNDS FOR DEVELOPMENT OF INFRASTRUCTURE
Yadav Shri Sita Ram

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of Airports in the country which are under the jurisdiction of Airports Authority of India and how many out of them are not operational;
- (b) whether the Government has received any suggestion from the Confederation of Indian Industries (CII) to provide separate funds to the Airports Authority of India to develop infrastructures at the Airports; and
- (c) if so, the details thereof and the action taken by the Government in this regard?

Answer

- MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) 97 airports and 29 civil enclaves at Defence airfields belong to Airports Authority of India (AAI). Of these, 34 airports and 8 civil enclaves are non-operational.

(b) & (c) The Confederation of Indian Industries (CII) had submitted a pre-budget memorandum which inter-alia stressed the need for devoting adequate attention to the Civil Aviation in the budget for the year 2005-06. There was however no specific suggestion for providing separate funds to AAI.